

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 040/00030/2017

Date of Order: This, the 10th day of May, 2018.

THE HON'BLE MR. S. N. TERDAL, JUDICIAL MEMBER

Kumari Malti Rai
D/o Late Nirmala Devi
Vill. Amsing, Jorabat
Dist: Kamrup (M)
PIN: 781 027.

...Applicant

By Advocate: Mr.M.Chanda, Mrs.U.Dutta & Mr.A.K.Das

-Versus-

1. The Union of India
Represented by Secretary
To the Government of India
Ministry of Defence (D)
New Delhi-110011.
2. The Commandant, 222 ABOD
C/o 99 APO, PIN: 909222.
3. Branch Manager
SBI Narengi Branch
Udayan Vihar
Kamrup (M), Assam
PIN: 781 171.
4. PCDA (Pension)
Draupadighat
Allahabad, Uttar Pradesh
PIN: 211014.

... Respondents

By Advocate: Mrs.K.Saikia, Addl. C.G.S.C. for Respondent
nos. 1, 2 & 4; & Mr.S.S.Dey, for Respondent
no.3.

* * * * *

ORDER (ORAL)

S.N.TERDAL, MEMBER (J):

Mr.M.Chanda, learned counsel for the Applicant;
Mrs.K.Saikia, learned Addl. C.G.S.C. for the Respondent
nos.1, 2 & 4 and Mr.S.S.Dey, learned counsel for the
Respondent no.3 are present.

2. Vide order dated 27.02.2018, this Court directed
the Respondent no.4 to take action LAO 222 ABOD letter
No.LA/VI/114Pension/Vol-V dated 19.12.2018 within two
months, failing which he will have to appear before this
court along with all the records to assist this court in disposal
of the matter. Pursuant to aforesaid direction, the
Respondent No.4 has filed an affidavit on 03.05.2018 stating
that they have already issued the Pension Payment Order
No.CAOCFP000202018 dated 04.04.2018.

3. In view of the above, OA is disposed of. Liberty is
granted to the Applicant to file a fresh OA if her grievances
still persist. No order as to cost.

**(S. N. TERDAL)
JUDICIAL MEMBER**

/BB/

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI**

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case : *040/00030*
O. A. No. /2017

Kumari Malti Rai : Applicants

-Versus -

Union of India & Others : Respondents.

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08.	---	Vakalatnama.	---

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH , GUWAHATI

O.A. NO 40/30/2017

Kumari Malti Rai

..... APPLICANT

-vs-

The Union of India and others

..... RESPONDENTS

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	Copy of the letter dated 15/17.9.2016 sent by the Respondent no 2	Annexure - 4	17
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